

# C. A. T. Bench, JAIPUR

| Date of Order                                                                                                     | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                  |
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| <p>15.12.93</p> <p>Reply filed on<br/>16/12/93</p> <p>②</p>                                                       | <p>None present for the Applicant<br/>Respect No-1, Mr. Kamalakar Shukla,<br/>present in person.<br/>Mr. P. V. Colla - Counsel for the respect.</p> <p>Reply has been filed today<br/>The Hon'ble Bench comprising of<br/>Hon'ble V.C. and Hon'ble Mr. O.P.<br/>Sharma. not formed today. He<br/>listed before that Bench for<br/>hearing on 11-1-94.</p> <p>REGISTRAR<br/>Central Administrative Tribunal<br/>Jaipur Bench, JAIPUR</p> |
| <p>11/1/94</p>                                                                                                    | <p>Adj. ordered due to<br/>No light</p> <p>CASE NO. 100/93<br/>PUTUP FOR<br/>ON 12/1/94</p> <p>C.O.<br/>COURT</p>                                                                                                                                                                                                                                                                                                                       |
| <p>12.1.94</p> <p>Recd. for MS<br/>13/1/94</p> <p>Copy out to<br/>the emp. cell<br/>on vol 452<br/>side 22/74</p> | <p>Mr. Manish Bhandari - Counsel for the<br/>None present in behalf of any<br/>Petitioner<br/>G. P. Sharma</p> <p>We have perused the<br/>Review Petition and the same is<br/>dismissed, as we do not find<br/>any merit therein.</p> <p>(O. P. Sharma)<br/>Administrative Member</p> <p>(D. P. Sharma)<br/>Vic. Chairman</p>                                                                                                           |